

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

ITEM No. 19
C.P. (IB)-2046(MB)/2018

Valecha Engineering Ltd. Petitioner/Applicant
V/s
Larsen & Toubro Ltd. Respondent

Order Under Section 9 of Insolvency & Bankruptcy Code

Order delivered on 29.06.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant None
For the Respondent Ms. Lipsa Unadkats, Adv

ORDER

List the matter on **12.07.2021** for filing withdrawal of memo.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(SHYAM BABU GAUTAM)
MEMBER (TECHNICAL)

29.06.2021
JAGDISH